

Shri C. K. Bhattacharyya: When will electrification be completed between Sealdah and Ranaghat and Sealdah South?

Shri S. V. Ramaswamy: Sealdah-Ranaghat—June, 1963; Sealdah South—March, 1965.

Shri H. P. Chatterjee: How long will it take to electrify beyond Ranaghat up to Krishnagar City and Santipur from Sealdah?

Shri S. V. Ramaswamy: Ranaghat to Krishnagar City will be December, 1963; Kalinarayanpur to Shantipur also December, 1963.

Dr. Ranen Sen: Is it a fact that after electrification up to Moghalsarai from Howrah, passenger trains will not be run on electricity? If so, what is the reason?

Shri S. V. Ramaswamy: Goods trains will have the preference.

श्री यशपाल सिंह क्या सरकार ने इस बात पर गौर किया है कि इस समय हमारी आर्डनेन्स फॅक्ट्रीज को डिफेंस प्रिपे-रेशन के लिये पावर की जरूरत है और पूरी पावर उन्हें नहीं मिल रही है, इस लिये रेलों का एलेक्ट्रिफिकेशन थोड़े समय के लिये रोक दिया जाये ?

रेलवे मंत्री (श्री स्वर्ण सिंह) मेरा खयाल है कि माननीय सदस्य को गलत इत्तला मिली है। आर्डनेन्स फॅक्ट्रीज को सब से पहले बिजली दी जाती है, और मेरी नालेज में कोई ऐसी जगह नहीं है जहां रेलवे का एलेक्ट्रिफिकेशन बन्द कर दिया जाये तो आर्डनेन्स फॅक्ट्रीज को ज्यादा बिजली मिलने लगेगी।

Shri Ramanathan Chettiar: In view of the inordinate delay in completing the Tambaram-Villupuram electrification scheme, what steps do Government propose to take to expedite the scheme and complete it by the end of the Third Plan?

Shri S. V. Ramaswamy: There is no inordinate delay. It is expected to be completed by September, 1964.

Milk Drying Plants

+

*891 { **Shri R. Barua:**
Shri P. Venkatasubbaiah:
Shrimati Renuka Ray:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to set up milk drying plants, creamery and intensive cattle development centres in the country during 1963-64; and

(b) if so, their location and their capacity?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) Yes.

(b) A statement containing the required information is placed on the table of the House (Placed in the Library. See No. LT-1133/63.]

Shri R. Barua: From the statement it appears that four States are covered by the scheme. May I know on what principle these States have been selected for the purpose of this scheme?

Shri Shinde: The States were selected on the basis of a report which was prepared by dairy experts and also on the basis of the demands made by the various States.

Shri R. Barua: Am I to understand that the other States are not pressing their demands for these milk drying plants?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): This is for the manufacture of milk powder. The choice has been made on the basis of intensive cattle development areas.

Shri P. Venkatasubbaiah: May I know what special steps Government have taken to popularise the Ongole breed through this cattle development project?

Shri Shinde: This is not a very relevant question. But I may say that the propagation of important breeds is

being attempted and breeding centres are being opened and extended.

Shri Kapur Singh: May I know whether the intensive cattle development programmes are intended to be co-ordinated with proper disposal of our economic cattle stocks?

Shri A. M. Thomas: That is a large problem which we find difficult to solve.

Mishap at Bangalore Railway Station

+

*892. { **Shri A. V. Raghavan:**
Shri Pottekkatt:
Shri D. C. Sharma:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that 45 passengers were injured when the engine of the Bangalore-Madras Express bumped into the train while being coupled at Bangalore railway station on 3rd April, 1963;

(b) whether any action has been taken against the persons responsible for the accident; and

(c) the nature of injuries suffered by the passengers?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):

(a) Forty nine persons were injured.

(b) Disciplinary action against the staff held responsible has been initiated.

(c) All the 49 persons sustained minor injuries.

Shri A. V. Raghavan: May I know whether a similar accident took place in Howrah? What steps are proposed to be taken to bring down the number of such accidents?

Shri S. V. Ramaswamy: This question refers to Bangalore but the hon. Member asks about Howrah.

Mr. Speaker: He says that this type of accident occurred elsewhere and

wants to know whether any steps are being taken to see that they do not recur.

Shri S. V. Ramaswamy: We are always emphasising on the staff to avoid accidents.

Shri Basappa: May I know the extent of the damage caused to the property and also whether driver of the engine has been suspended?

Shri S. V. Ramaswamy: The driver has been suspended; the damage to the engine is to the tune of Rs. 3,000.

Shri D. C. Sharma: What are the injuries which are characterised by the Railway Ministry as minor and do not these minor injuries invite any kind of compensation from the Railways? What is the difference between the minor and major injuries in the opinion of the Railway Ministry?

Shri S. V. Ramaswamy: These are well known medical terms and in their accepted meanings we are using them.

Chemical Fertilisers

+

*893 { **Shri S. C. Samanta:**
Shri Subodh Hansda:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any information with regard to the resistance to the use of chemical fertilisers that are produced in the country;

(b) if so, the reasons for this resistance by the consumers; and

(c) the steps Government are taking to improve the quality of the fertilisers?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde: (a) to (c). A statement is laid on the Table of the House. [Placed in the Library. See No. LT-11-34/63.]